

Seventeenth Loksabha

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Title: Secretary General reported message from Rajya Sabha that at its sitting held on the 3rd August, 2021, Rajya Sabha agreed without any amendment to the Insolvency and Bankruptcy Code (Amendment Bill, 2021, as passed by Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 3rd August, 2021 agreed without any amendment to the Insolvency and Bankruptcy Code (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 28th July, 2021.”